GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA

UNSTARRED QUESTION NO. 526.
TO BE ANSWERED ON FRIDAY, THE 29TH NOVEMBER, 2024.

BUDGET ALLOCATED TO HIMACHAL PRADESH UNDER
SCHEME OF THE MINISTRY

526.   Shri Harsh Mahajan:

Will the Minister of **Commerce and Industry** be pleased to state:

(a)   the details of sanctioned and allocated budget by Government to Himachal Pradesh under the scheme of the Ministry during the last two years, head-wise;

(b)   whether Himachal Pradesh has given utilization certificates after expenditure under all the schemes, if so, the details thereof and if not, the reasons therefor; and

(c)   whether the Ministry monitors the accounts of budget it provides under different heads, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)

(a) & (b):   The details of sanctioned and allocated budget (Head-Wise) to the State of Himachal Pradesh in last two Financial Years by the Government of India under the schemes of this Ministry are as follows:

   i. **Industrial Development Scheme (IDS), 2017 for Himachal Pradesh and Uttarakhand (Major Head: 2885)**- Rs. 211.37 crore was allocated against the sanctioned amount of Rs. 220 crore.

   ii. **Scheme of Budgetary Support under Goods and Services Tax Regime (Major Head: 2885)**- Rs. 65.61 crore was allocated against the sanctioned amount of Rs. 67.24 crore.

   iii. **Trade Infrastructure for Export Scheme (Major Head: 3453)**- Rs. 5.07 crore was allocated against the sanctioned amount of Rs.13.53 crore.

The Government of Himachal Pradesh has given Utilization Certificate (UC) under IDS, 2017 for the year 2023-24 for Rs. 185.49 crore against release of Rs. 211.37 crore.

(c):   Yes, head wise allocation and expenditure is available under the Public Financial Management System (PFMS). Releases are made through the PFMS based on expenditure incurred.

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